

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4299

ANSWERED ON:11.08.2016

Quality of Construction work on NHs/Roads

Chaudhary Shri Santokh Singh;Mishra Shri Anoop;Roy Prof. Saugata

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is aware about the land acquisition scam in Jalandhar Chintpurni four laning project, if so, the details thereof along with the details of funds allocated/spent and date of its completion;
- (b) the details of the complaints received by the Government regarding the quality of construction work on National Highways (NHs)/roads of the country during the last three years and the current year along with the action taken thereon, State-wise;
- (c) whether the Government has evolved any mechanism to monitor/inspect the quality of construction work of NHs/roads, if so, the details thereof ; and
- (d) the steps taken by the Government to ensure quality of construction of NHs/roads?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam. Complaints have been received regarding irregularities in land acquisition under jurisdiction of Competent Authority of Land Acquisition(CALA)-cum -SDM, Hoshiarpur on project of 4-laning of Jalandhar-Hoshiarpur section of Jalandhar-Chintpurni road. Special Investigation Team (SIT) has been constituted by the State Government to enquire the allegations of irregularities. The civil construction works for 4-lanning of Jalanadhar-Hoshiarpur road have been awarded on 31.3.2016 and the work is targeted for completion in March, 2018. The details of funds deposited by Regional Officer, Ministry of Road Transport & Highways, Chandigarh for land acquisition and compensation disbursed is as under:

Name of CALA Fund deposited (Rs. in crores) Compensation disbursed (Rs. in crores)

CALA Jalandhar-1 179.63 125.00

CALA Hoshiarpur 286.36 140.00

(b) A Statement to be laid on the table of the House is annexed.

(c) & (d) National Highways are constructed as per IRC guidelines and Ministry's standard specifications for Roads and Bridge works. Regular testing of construction material and samples are carried out on the site by the Engineers. Whenever there is a defect in the construction, the same is rectified by the contractor within the defects liability period. In addition to Engineer, Ministry has also appointed National Level Project Monitors for inspecting the site and monitoring the quality of roads.